

Notice

Learned Counsel for the parties may please note that the following cases pertaining to NIA and NIC will be taken up in the Permanent Lok Adalat on 24.02.2016 in the High Court, Allahabad at 3:00 P.M.

Court No. 37

At 3:00 P.M.

NIC & NIA

S.N.	F.A.F.O. NO.	Parties Name	Appellant	Respondent
1.	1018/ 2008	National Insurance Company Ltd. Vs Arvind Kumar Singh Chandel and others	A.K. Sinha	----- -
2.	3498 /2007	National Insurance Company Ltd. Vs Ajit Sharma and others	Satish Chaturvedi	V.P. Mishra
3.	3237/ 2007	National Insurance Company Ltd. Vs Munna Lal and others	S.K. Mehrotra	-----
4.	3235/ 2007	National Insurance Company Ltd. Vs Munna Lal and others	S.K. Mehrotra	-----
5.	3236 /2007	National Insurance Company Ltd. Vs Munna Lal and others	S.K. Mehrotra	-----
6.	2717/2005	National Insurance Company Vs Shri Deshpal Singh and others	A.K. Sinha	Atmaram Nadiwal
7.	(1145)/06	National Insurance Company Vs Shri Hari Bhan Singh and others	K.S. Amist	K.B. Dixit
8.	2159/2006	National Insurance Company Vs Shri Ram Krishna Sharma and others	Vivek Kumar Birla	ShriLal Mani Singh
9.	461 /2002	National Insurance Company Vs Subedar Major Sukhbir Singh and others	N.K. Srivastava	Gaurav Kakkar
10.	2724 /2012	National Insurance Company Vs Dheeraj Kumar Pandey and others	V.K. Birla	-----
11.	1799/2012	National Insurance Company Vs Ram Kumar and others	A.C. Nigam	-----
12.	53/2007	National Insurance Company Vs Ram Bahadur and others	Saral Srivastava	-----
13.	(293)/2007	National Insurance Company Vs Naved and others	A.C. Nigam	Anil Kumar
14.	1765/2001	National Insurance Company Vs Abhay Kumar and others	N.K. Srivastava	A.K. Singh
15.	353/1996	National Insurance Company Ltd. Vs Smt. Satyawati and others	A.K. Gupta	A.K. Goyal
16.	1204/1998	National Insurance Company Ltd. Vs Smt. Meenakshi Sharma and others	Ashok Kumar Srivastava	M.R. Jaiswal
17.	744/1998	National Insurance Company Ltd. Vs Km. Seema and others	K.S. Amist	M.C. Chaturvedi
18.	745/1998	National Insurance Company Ltd. Vs Babu Ram and others	K.S. Amist	M.C. Chaturvedi
19.	747/1998	National Insurance Company Ltd. Vs Km. Kamlesh and others	K.S. Amist	M.C. Chaturvedi

20.	2911/2003	National Insurance Company Ltd. Vs Smt. Rashmi Jain and others	K.S. Amist	Yogendra Kr Srivastava
21.	2910/2003	National Insurance Company Ltd. Vs Nemi Chandra Jain and others	K.S. Amist	Yogendra Kr Srivastava
22.	2908/2003	National Insurance Company Ltd. Vs Smt. Katori Devi and others	K.S. Amist	B.B. Paul
23.	288/2011	National Insurance Company Ltd. Vs Smt. Kavita and others	Komal Mehrotra	-----
24.	1312/2011	National Insurance Company Ltd. Vs Budhua Lohar and others	Saral Srivastava	-----
25.	569 /2007	The New India Assurance Co. Ltd Vs Masook Ahmad and others	Amaresh Sinha	-----
26.	(1758)/09	The New India Assurance Co. Ltd Vs Dr. Noorullah and Another	K.S. Amist	-----
27.	830 / 2002	The New India Assurance Company Vs Smt. Samimnaz and others	A.K .Shukla	Ajay Kumar
28.	1564 /2003	The New India Assurance Company Vs Mahendra Kumar and others	V.C. Dixit	Anoop Trivedi
29.	816/2004	New India Assurance Company Ltd Vs Sri Sanjay Agarwal and others	V.C. Dixit	Arvind Kumar Tewari
30.	14/2008	New India Assurance Company Ltd Vs Smt. Zubeda and others	V.C. Dixit	K.K. Arora
31.	16/2008	New India Assurance Company Ltd Vs Smt. Zubeda and others	V.C. Dixit	K.K. Arora
32.	1683/2006	New India Assurance Company Ltd Vs Bindhyachal Rai	Arun Kumar Shukla	A.K. Rai
33.	1889/2005	New India Assurance Company Ltd Vs Smt. Sangeeta & anothers	V.C. Dixit	Kamlesh Tiwari
34.	3134/2009	New India Assurance Company Ltd. Vs Mahesh and others	Arun Kumar Shukla	Shashi Kant Gupta
35.	99/2001	New India Assurance Company Ltd. Vs Mohd Sharif and others	Rakesh Bahadur	R.N. Rai
36.	4047/2011	New India Assurance Company Ltd. Vs Sushil and others	Vinay Khare	V.P. Mishra
37.	4193/2011	New India Assurance Company Ltd. Vs Arjun and others	Archana Singh	S.K. Purwar
38.	1552/2002	New India Assurance Company Ltd. Vs Vijay Shankar Singh and others	A.K. Shukla	Sharve Singh
39.	274 /2002	New India Assurance Company Ltd. Vs Smt Meena Devi and others	Vinod Swarup	Hari Om Khare
40.	2172/2011	New India Assurance Company Ltd. Vs Ashiq Mohammed and others	Arvind Kumar	Mohd. Nausad Siddiqui
41.	(158)/2001	New India Assurance Company Ltd. Vs Raghunath and other	Ramesh Singh	Daan Bahadur Yadav
42.	329 /2001	New India Assurance Company Ltd. Vs Ved Prakash and other	K.L. Grover	H.P. Dubey
43.	427 /2008	New India Assurance Company Ltd. Vs Mahavir Singh and other	M.K. Nigam	Siddhartha
44.	2874/2004	New India Assurance Company Ltd. Vs Shri Indirajeet Singh and others	N.K. Srivastava	Nripendra Mishra
45.	4198/2011	New India Assurance Company Ltd. Vs Km. Priyanka Singh and others	Amit Singh	R.K. Tripathi
46.	3932/2011	New India Assurance Company Ltd. Vs Urmila Jaiswal and others	M.K. Nigam	Amit Manohar

47.	1644/2011	New India Assurance Company Ltd .Vs Gaurav Gupta and others	Avanish Mishra	J.N. Singh
48.	1626/2000	The New India Assurance Company Ltd. Vs Shri Chand Gupta and others	Pankaj Bhatia	Manish Trivedi
49.	1675/2004	The New India Assurance Company Ltd. Vs Anand Kumar and another	A.K. Shukla	Alpana Dwivedi
50.	508/1989	The New India Assurance Company Ltd. Vs Rajeshwar Prasad and others	A.K. Banerjee	Dhan Prakash Agarwal
51.	1252/1998	The New India Assurance Company Ltd. Vs Smt. Ahillya Devi and others	Arun Kumar Shukl	V.N. Agarwal
52.	853/1996	New India Assurance Company Ltd. Vs Sri Kamil Khan and others	A.B. Saran	D.K. Singh

Sd/-
I/c Registrar (S/A)/Secretary,
High Court Legal Services Committee,
High Court Allahabad